## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:1905 ANSWERED ON:03.08.2000 AD-HOC APPOINTMENTS IN PSUS ARUN KUMAR

## Will the Minister of RAILWAYS be pleased to state:

(a) whether Public Sector Undertakings (PSUs) under his Ministry resort to Ad-hoc appointments at various levels and subsequently regularised them as permanent employees;

(b) if so, the number of ad-hoc appointments made in the officers, supervisory and workmen grades during each of the last three years, undertaking-wise;

(c) the mode of selection adopted for ad-hoc appointments in various PSUs;

(d) whether prescribed mode of selection adopted for ad-hoc appointments were/are being followed; and

(e) if not, the reasons therefor and the steps taken by the Government in this regard?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) Yes, Sir. RITES Ltd. and Contianer Corporation ofndia Ltd., PSUs under the Ministry of Railways, have made some ad- hoc appointments.

(b) RITES 1997 1998 1999 2000

Officers	01	01	01	-
Supervisory	04	02	14	-
Workmen	03	-	-	-

CONCOR

Officers	-	-	-	-
Supervisor	-	-	-	-
Workmen	22	13	17	9

(c) The ad-hoc appointments are made on the basis of the recommendations of the nominated Selection Committee/HODs.

(d) Yes, Sir.

(e) Does not arise.